

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)
OFFICIAL REPORT

2349

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HOUSE OF THE PEOPLE
Monday, 15th December, 1952its sitting held on the 13th
December, 1952."*The House met at Ten of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-33 A.M.

MESSAGES FROM THE COUNCIL
OF STATES**Mr. Deputy-Speaker:** The Secretary will now read some messages.**Secretary:** Sir, I have to report the following two messages received from the Secretary of the Council of States:

- (i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to inform the House of the People that the Council of States, at its sitting held on the 13th December, 1952, agreed without any amendment to the Industrial Finance Corporation (Amendment) Bill, 1952, which was passed by the House of the People at its sitting held on the 5th December, 1952." and
- (ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to enclose a copy of the Abducted Persons (Recovery and Restoration) Amendment Bill 1952, which has been passed by the Council of States at

PAPERS LAID ON THE TABLE

ABDUCTED PERSONS (RECOVERY AND RESTORATION) AMENDMENT BILL

Secretary: Sir, I lay the Abducted Persons (Recovery and Restoration) Amendment Bill, 1952, as passed by the Council of States, on the Table of the House.

NOTIFICATIONS AMENDING EMPLOYEES' PROVIDENT FUND SCHEME

The Minister of Labour (Shri V. V. Giri): I beg to lay on the Table a copy of each of the following notifications...**An Hon. Member:** We cannot hear.**Mr. Deputy-Speaker:** The hon. Minister's throat seems to be not all right. He can ask his Deputy to read the list.**Shri V. V. Giri:** Thank you, Sir.**The Deputy Minister of Labour (Shri Abid Ali):** I beg to lay on the Table a copy of each of the following notifications, under sub-section (2) of Section 7 of the Employees' Provident Fund Act, 1952:

- (i) Ministry of Labour's notification No. PF. 509 (34), dated the 4th November, 1952;
- (ii) Ministry of Labour's notification No. PF. 509 (34), dated the 10th November, 1952; and
- (iii) Ministry of Labour's notification No. PF.523(4), dated the 26th November, 1952. [Placed in Library. See No. P-89/52.]

357 P.S.D.